

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.163/TT/2020

Dated: 18.5.2020

To,

Shri S. S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2, Sector-29,
Gurgaon-122001

Subject: Truing up of tariff of 2014-19 tariff block and determination of tariff for 2019-24 tariff block for 765/400 kV ,1500 MVA ICT-1 & ICT-2 along with associated bays at Dharamjaygarh Sub-station under Supplementary Transmission Scheme of IPP Projects in Chattisgarh in Western Region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 10.6.2020:-

2. Submit/clarify the following:-
 - i. Excel files of the tariff forms for both the assets for truing up of tariff of 2014-19 period.
 - ii. Annual interest payment date upto COD for the loans "Bond XLIV" and "Bond XLV" as the statement shows cash IDC upto COD of Asset-I.
 - iii. Forms 5 and 12 of assets covered in the instant petition for 2014-19 and 2019-24 tariff periods.
 - iv. The legible copy of Auditor's Certificate.
 - v. The details of O&M expenses claimed for truing up of 2014-19 period and for 2019-24 tariff period.
 - vi. The details of additional capitalization claimed during 2014-19 in the format tabulated below:-

